

National Company Law Tribunal

Allahabad Bench

CP NO. 75/ND/2016, CA No. 25/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Satish Kumar Singh vs om Kaleshwar &

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the company act 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCF	Proxy for	
2.	Uday Chandra	Ad	Resp. Counsel	Amrj.
3.	Abhishek Mishra	Ad	Ad.	Ad.
4.	Prabhat Kr Chatterjee	Nominee Director	Self	Chatterjee
5.	Ashish Kr. Sriv.	Adv.	Resp no 2 & 4 Petitioner / Applicant	APG

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Parties are represented by their respective counsel.

During the course of hearing, the counsel for the Respondents Shri Ashish Kumar Srivastava pointed out that case is fixed today for pre-final hearing conference for the purpose of exchanging of documents, if any, with each other. However, he informs that respondent do not propose for filing new any documents. Hence, the case may be fixed for final hearing. As this Bench may not be available for further hearing.

The matter is adjourned to 21st March, 2018.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 19/02/2018

Typed by
Jyoti
(Stenographer)